IN THE HIGH COURT OF JHARKHAND AT RANCHI
(Criminal Appellate Jurisdiction)

Cr. Appeal (SJ) No. 877 of 2010

Arbind Kumar Verma @ Pappu Verma … … Appellant
Versus
The State of Jharkhand … .... Respondent

(Through V.C.)

CORAM : HON'BLE MR. JUSTICE RATNAKER BHENGRA

For the Appellant(s) : None
For the State : None

Order No. /Dated: 23rd April, 2021

Today no one appears on behalf of either side.

An affidavit has been received regarding death of the appellant.

In view of the above, put up on 30.04.2021 under the heading "For Orders"

KNR/- **(Ratnaker Bhengra, J.)**